

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 07/131/ND/17

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2017

NAME OF THE COMPANY: M/s Mera Gao Micro Grid Power Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 131

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Counsel for the Petitioner

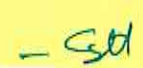
For the Respondent (s) : None

ORDER

Notice to the ROC returnable on 3rd November, 2017. Details of the PAN of the Applicant be filed.

To come up on 3rd November, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)